## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

4). Mr. J.P. Sen, Sr. Advocable

Ms. Prachi Dhamani

Mr. Shyam Genal

i/L veritas Legal

Advocates for

DI-D3

Adv. for

i/b. Thodur law Associates.

Adv. for

Applicant.

(org. Petithur)

## **ORDER**

## T.C.P. No. 19/237(b),614,397,398/CLB/MB/MAH/2014

At request of the Respondent Counsel, list this matter on 28.02.2017

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).